

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. RA-14026(11)/1/2022-CERC

31st October, 2022

NOTIFICATION

Whereas the Central Electricity Regulatory Commission (Terms and Conditions for Renewable Energy Certificates for Renewable Energy Generation) Regulations, 2022 were published in Part-III, Section 4, No. 272 of the Gazette of India Extraordinary on 24.05.2022.

Whereas, the Clause (2) of Regulations 1 of the said regulations provides that the Regulations shall come into force from the such date as may be notified by the Commission in the Official Gazette.

And, now, therefore, it is notified that the Central Electricity Regulatory Commission (Terms and Conditions for Renewable Energy Certificates for Renewable Energy Generation) Regulations, 2022 shall come into force with effect from 05.12.2022.

Sd/
(Harpreet Singh Pruthi)
Secretary